

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 298 OF 2014**

**Dated: 7<sup>th</sup> April, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Punjab State Power Corporation Ltd. .... Appellant(s)  
Versus  
M/s. GNA Udyog Ltd. & Anr. .... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Anand K. Ganesan  
Mr. Sandeep Rajpurohit**

**Counsel for the Respondent (s) : Mr. Tajender K. Joshi for R.1  
Mr. Sakesh Kumar for R-2**

**ORDER**

As agreed by learned counsel for the parties, list the matter for further hearing on **03.05.2016**.

**(I.J. Kapoor)  
Technical Member  
ts/mk**

**(Justice Ranjana P. Desai)  
Chairperson**